

**COURT-I**

**IN THE APPELLATE TRIBNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 1115 of 2019 IN  
DFR No. 2141 of 2019**

**Dated : 31<sup>st</sup> October, 2019**

**In the matter of:**

**Koppal Solar Power Projects Pvt. Limited**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

**ORDER**

The Bench did not assemble today. As agreed by the parties, list the matter on **28.11.2019.**

**(Court Master)**

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